

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2945
ANSWERED ON:26.11.2010
ANGANWADI CENTRES
Sayeed Muhammed Hamdulla A. B.

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has issued instructions to all the States/Union Territories (UTs) to give priority in locating Anganwadi Centres in areas predominantly inhabited by Scheduled Castes/Scheduled Tribes and minorities;
- (b) if so, whether all the States/UTs have sent any report in compliance of these instructions;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) to (d): For the 3rd phase of expansion of Integrated Child Development Services (ICDS) Scheme, States/ UTs were requested to undertake a micro level survey having regard to predominantly SC/ST/Minority habitations in the context of revised population norms.

Similarly, in administrative sanctions issued for the 3rd phase of expansion, the States/UTs were inter-alia, requested to ensure that (a) village pre-dominantly inhabited by population belonging to SC/ST and minority community are given priority; (b) within a village also location of an AWC/Mini-AWC, as far as feasible, should be in the areas inhabited by population from SC/ST and minority community. State/UT were also directed to certify that all SC/ST and minority community habitations have been covered as per norms.

The States/UTs are in the process of operationalizing the sanctioned Projects/AWCs/Mini-AWCs and thereafter certification would follow. They have been requested to ensure universal coverage of ICDS in all areas/habitations, including SC/ST/Minority habitations.